NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 10.01.2019

NOTICE

Take Notice that the following matters listed on 10.01.2019 in the Court of Registrar at 11:30 AM will not be taken up today. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 80 of 2019 in Comp. App. (AT) (Ins) No of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt Ltd.	Aaditya A. Pande

Copy to: -

1. Notice Board

2. Reception Officer

3. Record File

4. Website: www.nclat.nic.in

By Order -sd/-

Assistant Registrar